

R.O.C.No. 46777-A/2019/B2



**POSTING OF NEWLY
RECRUITED CIVIL JUDGES**

NOTIFICATION No. 116 / 2019

The newly recruited 215 Civil Judges mentioned in Column (1) below, who have been provisionally selected and appointed to the post of Civil Judge by direct recruitment in the Tamil Nadu State Judicial Service vide G.O.(4D).No.56, Home (Courts-I) Department, dated 28.12.2018, G.O.(4D).No.5, Home (Courts-I) Department, dated 18.02.2019 and G.O.(4D).No.16, Home (Courts-I) Department, dated 20.05.2019 are posted to the posts mentioned in Column (2) against their respective names:-

S.No.	Name of the Newly Recruited Civil Judges Tvl. (1)	posted as (2)
1	FANNY RAJAN	IV Additional District Munsif, Coimbatore, Vice N.SHARMILA, already Promoted
2	V.C. THAARINI	I Additional District Munsif, Erode, in the existing vacancy
3	S. VARATHARAJAN	XII Judge, Court of Small Causes, Chennai, Vice R.A.S.ANANDARAJ, already transferred
4	R. SUNDARA KAMESH MARTHANDAN	Judicial Magistrate IV, Madurai, Vice C.R.GOWTHAMAN, already Promoted
5	E. PRAVIN KUMAR	Judicial Magistrate V, Madurai, Vice R.UMA, already Promoted
6	E. MOHANAPRIYA	II Additional District Munsif, Tiruchirappalli, Vice S.MAHALAKSHMI, already Promoted
7	R. MAHESH	IV Additional District Munsif, Salem, Vice M.SEYADHU SULAIMAN USSAIN, already transferred
8	S. RAJAPRABU	Judicial Magistrate III, Salem, Vice P.SARAVANABHAVAN, already Promoted

S.No.	Name of the Newly Recruited Civil Judges Tvl. (1)	posted as (2)
9	DHAARANI B A	XIII Judge, Court of Small Causes, Chennai, Vice D.BASKAR, already Promoted
10	M. RAJAKUMARESAN	Judicial Magistrate, Fast Track Court at Magisterial Level, Thoothukudi, in the existing vacancy
11	M. AFZAL FATHIMA	District Munsif, Avinashi, already Promoted
12	K. SAKTHIVEL	Judicial Magistrate III, Thoothukudi, Vice S.TAMILSELVI, already Promoted
13	A. THEVIYA	Additional District Munsif, Ariyalur, already transferred
14	R. VANJI NATHAN	Judicial Magistrate II, Nagercoil, in the existing vacancy
15	D. SENTHILRAJA	Judicial Magistrate, Additional Mahila Court, Perambalur, Vice V.MURALITHARAN, already transferred
16	G. ABARNA	District Munsif cum Judicial Magistrate, Neyveli, Vice B.ROSELIN, already transferred
17	T. ANBU	Judicial Magistrate V, Salem, Vice P.K.DHAMAYANTHI, already transferred
18	I. VINO	Additional District Munsif, Ulundurpet, Vice K.S.MALATHI, already transferred
19	M.A. SUVEDHARANYAN	Judicial Magistrate, Fast Track Court at Magisterial Level, Omalur, Vice N.BHARATHIRAJAN, already transferred
20	A. ABDULRAHMAN	Judicial Magistrate, Fast Track Court at Magisterial Level, Nagercoil, in the existing vacancy
21	S. AGNES JEBA KIRUBA	District Munsif, Dharapuram, Vice S.VIPICEE, already transferred

S.No.	Name of the Newly Recruited Civil Judges Tvl. (1)	posted as (2)
22	MATHIVATHANI VANANGAMUDI	XIV Judge, Court of Small Causes, Chennai, Vice N.VENKATESAN, already transferred
23	M. AMUDHA	District Munsif cum Judicial Magistrate, Arcot, Vice G.PADMAVATHI, already transferred
24	J. SARAVANA KUMAR	Judicial Magistrate II, Kancheepuram, Vice G.JAYAVEL, already Promoted
25	P. MAHARAJAN	Metropolitan Magistrate, Additional Mahila Court, Egmore, Vice T.RAJESH RAJU, already transferred
26	A. JEYANTHI	Judicial Magistrate, Melur, Vice K.PALANIVEL, already Promoted
27	N. SIVAPALANI	Judicial Magistrate I, Cuddalore, in the existing vacancy
28	V. DEVAPRIYA	District Munsif, Pallipattu, Vice N.PANNEERSELVAM, already transferred
29	M. DHEENADHAYALAN	Judicial Magistrate No.I, Padmanabhapuram, in the existing vacancy
30	S.P. BARATH KUMAR	Judicial Magistrate I, Chidambaram, in the existing vacancy
31	K. CHELLIAH	Judicial Magistrate II, Pollachi, Vice P.REVATHI, already Promoted
32	V. KALIDASAN	XVI Judge, Court of Small Causes, Chennai, Vice V.AKILA, already transferred
33	R. SUGANTHI	District Munsif, Ambattur, Vice K.S.ARUN SABHAPATHY, already Promoted
34	B. VIDHYA	I Additional District Munsif, Thirukovilur, Vice B.SOUNDHARYA, already transferred
35	M.S. BHARATHIDHASAN	Judicial Magistrate I, Kovilpatti, Vice C.SANKAR, already Promoted

S.No.	Name of the Newly Recruited Civil Judges Tvl. (1)	posted as (2)
36	S. MANJULA	Additional District Munsif, Cuddalore, in the existing vacancy
37	A. UMAMAGESHWARI	District Munsif, Madurai Taluk, Madurai, Vice P.S.RUSKIN RAJ, already Promoted
38	R. VAISHNAVI	District Munsif, Tiruppur, Vice S.MOHANA RAMYA, already Promoted
39	S. MUTHUKRISHNA MURALIDAS	Judicial Magistrate, Fast Track Court at Magisterial Level, Ambattur, in the existing vacancy
40	C. PALANIVELRAJAN	District Munsif cum Judicial Magistrate, Kattumanarkoil, in the existing vacancy
41	A. SURESH BABU	Judicial Magistrate, Additional Mahila Court, Cuddalore, in the existing vacancy
42	V. AGAVITHAN	I Additional District Munsif, Nagercoil, in the existing vacancy
43	S. VIJAY ANANTH	District Munsif Cum Judicial Magistrate, Rameshwaram, in the existing vacancy
44	J. RAJESHKUMAR	Judicial Magistrate, Additional Mahila Court, Tirunelveli, in the existing vacancy
45	B. PETER	Judicial Magistrate II, Krishnagiri, in the existing vacancy
46	G. ARJUNAN	Additional District Munsif, Denkanikottai, Vice M.MEKALA MYTHILI, already Promoted
47	S. PACKIA RAJ	Judicial Magistrate II, Tiruvannamalai, in the existing vacancy
48	N. RENUGA	Additional District Munsif, Thirumangalam, Vice A.BARSAD BEGAM, already Promoted
49	G. MALATHI	District Munsif, Vaniyambadi, in the existing vacancy

S.No.	Name of the Newly Recruited Civil Judges Tvl. (1)	posted as (2)
50	K. ANAND	Judicial Magistrate I, Virudhachalam, in the existing vacancy
51	M. MURUGESAN	Judicial Magistrate I, Kuzhithurai, in the existing vacancy
52	L.VANAJA	District Munsif-cum-Judicial Magistrate, Vanur, in the existing vacancy
53	E. DEIVEEGAN	District Munsif cum Judicial Magistrate, Ranipet, Vice J.SELVAN JESU RAJA, already Promoted
54	M. PONPANDI	Judicial Magistrate IV, Salem, Vice S.MYTHILI, already Promoted
55	A. VENKATESH KUMAR	Judicial Magistrate II, Virudhachalam, Vice K.GOPINATH, already Promoted
56	S. DHANALAKSHMI	District Munsif, Omalur, Vice K.ANANTHAN, already Promoted
57	J. PRAVEEN	Judicial Magistrate II, Kuzhithurai, in the existing vacancy
58	S. MAHARAJAN	Judicial Magistrate, Devakottai, in the existing vacancy
59	K. CHITHRA	District Munsif, Theni, Vice K.S.PAULPANDIAN, already Promoted
60	V. MONIKA	Judicial Magistrate, Musiri, Vice A.B.NASEER ALI, already Promoted
61	N. GOPALAKRISHNAN	Judicial Magistrate, Harur, Vice K.V.SAKTHIVEL, already Promoted
62	M. BALAJI	District Munsif cum Judicial Magistrate, Shenkottai, Vice K.LINGAM, already Promoted
63	A. SUBASHRI	District Munsif cum Judicial Magistrate, Cheranmahadevi, in the existing vacancy
64	M. SUNIL RAJA	District Munsif cum Judicial Magistrate, Ilayangudi, Vice K.SIVASAKTHIVEL KANNAN, already Promoted

S.No.	Name of the Newly Recruited Civil Judges Tvl. (1)	posted as (2)
65	R. GEETHA	District Munsif, Aranthangi, Vice S.SAPNA, already transferred
66	M.P. RAMKISHORE	Judicial Magistrate, Nanguneri, Vice P.CHANDRASEKAR-I, already Promoted
67	M. NALLAKANNAN	District Munsif cum Judicial Magistrate, Alangudi, in the existing vacancy
68	L. PRAKASH	Judicial Magistrate, Valliyoor, Vice N.KAMARAJ, already Promoted
69	R. PANDI MAHARAJA	Judicial Magistrate II, Kumbakonam, Vice N.KOTHANDARAJ, already Promoted
70	S. MUTHU LAKSHMI	District Munsif cum Judicial Magistrate, Kamudhi, Vice M.NAMBIRAJAN, already Promoted
71	G. SARAVANAKUMAR	District Munsif cum Judicial Magistrate, Vilathikulam, Vice A.MUMMOORTHY, already Promoted
72	V. VISWATHA	Additional District Munsif, Padmanabhapuram, in the existing vacancy
73	G. LISI	District Munsif cum Judicial Magistrate, Vedaranyam, Vice K.S.THIRUMANI, already Promoted
74	A. MOHAMMED SADIQ HUSSAIN	District Munsif cum Judicial Magistrate, Portonovo (parangipettai), in the existing vacancy
75	S. SHANMATHI	District Munsif, Panruti, in the existing vacancy
76	J. MADHUMITHA	District Munsif, Nanguneri, Vice M.SIVASAKTHI, already Promoted
77	M. DHIVYA	District Munsif, Sholinghur, in the existing vacancy
78	D. SANTHANAM	Judicial Magistrate II, Chidambaram, in the existing vacancy
79	S. DINESHKUMAR	Judicial Magistrate I, Kulithalai, Vice V.BREZNEV, already Promoted

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80	J. STALIN	District Munsif cum Judicial Magistrate, Kothagiri, Vice C.SRIDHAR, already Promoted
81	S. REVATHI	District Munsif, Rasipuram, Vice L.KALAIVANI, already Promoted
82	M.M.J. UMMUL FARITHA	District Munsif, Bodinayakanur, Vice V.SUNDARARAJ, already Promoted
83	R. MURUGAN	District Munsif, Tiruchendur, Vice M.SHIVAJI CHELLIAH, already Promoted
84	G. VARADHARAJAN	Judicial Magistrate, Sankarankovil, Vice M.AKILADEVI, already Promoted
85	A. RAMANATHAN	Judicial Magistrate, Fast Track Court at Magisterial Level, Tiruppur, Vice K.KRISHNAPRIYA, already Promoted
86	N. AZHAGESAN	Judicial Magistrate ,Fast Track Court at Magisterial Level, Poonamallee, Vice M.K.ANUSHA, already Promoted
87	R.M. MARIMUTHU	District Munsif cum Judicial Magistrate I, Usilampatty, Vice M.UDHAYAVELAVAN, already Promoted
88	S. KAVI PRIYA	District Munsif, Tiruttani, Vice R.JAGATHEESWARI, already Promoted
89	T. ARUN KUMAR	Judicial Magistrate, Fast Track Court at Magisterial Level, Eraniel, Vice K.VIVEKANANTHAN, already Promoted
90	M. ANAND	Judicial Magistrate, Additional Mahila Court, Nagercoil, in the existing vacancy
91	K. RENUGADEVI	District Munsif, Sathyamangalam, Vice G.KRISHNAN, already Promoted
92	A.S. AMEERDHEEN	Judicial Magistrate I, Mannargudi, in the existing vacancy

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93	S. PRAGATHEESHWARAN	Judicial Magistrate, Tenkasi, in the existing vacancy
94	M. V O CHIDAMBARAM	Judicial Magistrate, Gudiyatham, in the existing vacancy
95	K.S. DINESH	Judicial Magistrate, Ginjee, Vice D.ASHA KOUSALYA SHANTHINI, already Promoted
96	R.D. AARTHI	Judicial Magistrate II, Cuddalore, Vice J.ANVAR SATHATH, already transferred
97	S. KAVITHA	Judicial Magistrate, Katpadi, Vice J.JEYA SUTHAHAR, already Promoted
98	DEEPIKA HEMKUMAR	District Munsif cum Judicial Magistrate I, Wallajahpet, in the existing vacancy
99	B. DHARANEETHER	Judicial Magistrate I, Kumbakonam, Vice A.SHANMUGA PRIYA, already Promoted
100	S. ARUNKUMAR	Judicial Magistrate, Uthamapalayam, Vice C.ASHOK KUMAR, already Promoted
101	M. MANI MEGALA	Judicial Magistrate, Aruppukottai, Vice P.V.VASHEETH KUMAR, already Promoted
102	R. ARUN PANDIAN	Judicial Magistrate I, Kallakurichi, Vice V.VENKATESAPERUMAL, already Promoted
103	P. NITHYA	Additional District Munsif, Tirupathur, Vice K.JYOTHI, already Promoted
104	J. AAFREEN BEGUM	Additional District Munsif, Thoothukudi, Vice N.NILAVESHWARAN, already transferred
105	M. AARTHI	Judicial Magistrate, Palacode, in the existing vacancy
106	S.K.P DILIP BABU	Judicial Magistrate II, Dindigul, Vice M.BALAMURUGAN, already Promoted

S.No.	<i>Name of the Newly Recruited Civil Judges</i> Tvl. (1)	<i>posted as</i> (2)
107	D. SIVAKUMAR	Judicial Magistrate III, Nagercoil, Vice G.CHRISTIAN, already transferred
108	D. PAVITHRA	District Munsif, Chengam, in the existing vacancy
109	M.S. SUBRAMANIAN	Judicial Magistrate II, Kovilpatti, Vice A.DAOU DH AMMAL, already Promoted
110	C.P. MULLAI VANAN	Judicial Magistrate III, Dindigul, Vice V.DEEPA, already Promoted
111	S. POORNIMA	Judicial Magistrate II, Villupuram, Vice J.BARATHI, already Promoted
112	A. ANNA LAKSHMI	District Munsif, Oddanchatram, Vice R.PANDY, already transferred
113	P. SUMATHI	District Munsif, Mudhukulathur, in the existing vacancy
114	R. MANIMEKALAI	I Additional District Munsif, Virudhachalam, in the existing vacancy
115	M. SURESHKARTHIK	Judicial Magistrate II, Nagapattinam, Vice K.SRINIVASAN, already transferred
116	D. HARIRAM	Judicial Magistrate, Palladam, Vice S.RAJA MAHESH, already Promoted
117	K. SASIKALA	Judicial Magistrate II, Karur, Vice C.VIJAY KARTHIK, already transferred
118	R. RAJALINGAM	Judicial Magistrate, Fast Track Court Magistrate Level-I), Madurai, Vice S.CHANDRASEKARAN, already Promoted
119	E. MANIKANDAN	Judicial Magistrate , Thiruvaiyaru, Vice K.MURALITHARAKANNAN, already Promoted
120	A. TAMILARASU	Judicial Magistrate, Srivaikuntam, Vice G.N.SARAVANAKUMAR, already Promoted

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121	P. GOPALA ARASI	District Munsif cum Judicial Magistrate, Kodumudi, Vice C.KUMARAVARMAN, already Promoted
122	K. VENKATESAN	Judicial Magistrate, Polur, in the existing vacancy
123	S. RAJESH KANNAN	Judicial Magistrate, Additional Mahila Court, Salem, Vice V.L.SANTHOSH, already transferred
124	K. MUTHURAJ	Judicial Magistrate, Chengam, in the existing vacancy
125	K.R. KALAIVANAN	Judicial Magistrate, Fast Track Court at Magisterial Level, Coonoor, in the existing vacancy
126	S. SAHAANA	District Munsif, Pudukkottai, Vice M.ARIVU, already transferred
127	M.N. RAJANANDHIVARMASIVA	Judicial Magistrate, Thirukovilur, in the existing vacancy
128	K. ESSAKKI MAGESH KUMAR	Judicial Magistrate, Thiruvottiyur, Vice A.PREMAVATHY, already Promoted
129	R. SASIN KUMAR	Judicial Magistrate, Aranthangi, in the existing vacancy
130	P. MOSES JEBASINGH	Judicial Magistrate II, Thanjavur, Vice S.NALINAKUMAR, already transferred
131	P. SUBHASHINI	District Munsif, Pollachi, Vice S.MOHANAMBAL, already Promoted
132	A. DHARANIDHARAN	Judicial Magistrate, Sirkali, in the existing vacancy
133	N. TAMILINIAN	Judicial Magistrate III, Coimbatore, Vice V.P.VELUSAMY, already Promoted
134	N. KEERTHANA	Additional District Munsif, Chidambaram, Vice V.GEETHA, already transferred
135	SOUMYA MATHEW	Judicial Magistrate, Tiruchencode, Vice R.DHANAM, already Promoted

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136	S. ARUN SANKAR	Judicial Magistrate I, Tirupathur, in the existing vacancy
137	J. ANNS RAJA	Judicial Magistrate, Fast Track Court at Magisterial Level, Tiruvannamalai, Vice A.KANNAN, already transferred
138	S. PADMAVATHI	Judicial Magistrate - III, Tirupathur, in the existing vacancy
139	A. NARMATHA RANI	Additional District Munsif, Attur, Vice G.YUVARAJ, already transferred
140	P. RANGESWARI	District Munsif, Pattukottai, in the existing vacancy
141	M. MULLAI	District Munsif, Ramanathapuram, Vice J.JENITHA, already transferred
142	M. RAMYA	Judicial Magistrate - II, Tirupathur, in the existing vacancy
143	S. MOHAMED YOUSUF NAVAZ	Judicial Magistrate I, Mayiladuthurai, in the existing vacancy
144	D. VARSHA	Additional District Munsif, Ginjee, Vice S.SUGANTHI, already transferred
145	D. MYILSWAMY	Judicial Magistrate II, Poonamallee, Vice K.R.PADMA KUMARI, already transferred
146	R. MANIVARMAN	Judicial Magistrate II, Panruti, in the existing vacancy
147	K. VIJAYAKUMAR	District Munsif cum Judicial Magistrate, Uthukottai, Vice A.BALAKRISHNAN-I, already Promoted
148	R. SENTHIL KUMAR	Judicial Magistrate No. II, Ariyalur, Vice P.CHANDRASEKAR-II, already transferred
149	K. THAIMANAVAR	Judicial Magistrate I, Tindivanam, Vice M.VEERANAN, already Promoted

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150	C. NANDHINI	III Additional District Munsif , Tiruchirappalli, Vice M.DAYALAN, already transferred
151	A. IRUDHAYA MARY	Judicial Magistrate, Fast Track Court at Magisterial Level, Vellore, Vice R.KANAGARAJ, already Promoted
152	K. SATHYA	Judicial Magistrate, Vandavasi, in the existing vacancy
153	J. JAYGANESH	Judicial Magistrate IV, Tirunelveli, Vice P.S.A.NISHANTHINI, already transferred
154	R. SANGEETHA SEKAR	II Additional District Munsif, Tirunelveli, Vice R.SUBBIAH, already transferred
155	S. RAJKUMAR	Judicial Magistrate II, Mettur, Vice K.KANYADEVI, already Promoted
156	S. KIRTHIKA	Additional District Munsif, Mayiladuthurai, Vice B.RISANA PARVEEN, already transferred
157	A. ABDHUL KANI	Judicial Magistrate II, Mayiladuthurai, in the existing vacancy
158	R. SATHIYAMOORTHY	Judicial Magistrate II, Padmanabhapuram, Vice M.DHARMAPRABU, already transferred
159	R.S. PRAGANTHAA	II Additional District Munsif, Thirukovilur, in the existing vacancy
160	V.B. SELVAARASI	II Additional District Munsif, Kallakurichi, Vice A.K.PADMAPRIYA, already transferred
161	R.H. UMA DEVI	Judicial Magistrate II, Thoothukudi, Vice A.BISMITHA, already Promoted
162	A. VIJAYABHARATHI	Judicial Magistrate, Lalgudi, Vice S.PRASAD, already transferred
163	D. NAVEEN DURAI BABU	Judicial Magistrate II, Chengalpattu, Vice R.SENTHIL KUMAR, already transferred

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164	P. SHARMILA	Additional District Munsif, Tenkasi, in the existing vacancy
165	B. VAISHNAVI	District Munsif, Sular, Vice K.SELVAPANDI, already Promoted
166	P. MURUGESAN	Judicial Magistrate, Additional Mahila Court, Uthagamandalam, Vice SENTHIL KUMAR RAJAVEL, already Promoted
167	V. PARAMVEER	Judicial Magistrate II, Srivilliputhur, Vice G.ANANTHI, already transferred
168	S. SUSILA	Additional District Munsif, Valliyoor, in the existing vacancy
169	J. KARTHIKEYAN	Judicial Magistrate, Ambasamudram, in the existing vacancy
170	S.T. KANIMOZHI	Additional District Munsif cum Judicial Magistrate, Ambur, in the existing vacancy
171	C. KALAIVANI	District Munsif, Mannargudi, Vice S.SOMASUNDARAM, already transferred
172	A.K.N. CHANDRA PRABA	II Additional District Munsif, Virudhachalam, in the existing vacancy
173	D. RAVI	District Munsif, Polur, in the existing vacancy
174	S.P. PARVADHRAJ ARUMUGAM	Judicial Magistrate, Fast Track Court at Magisterial Level, Kovilpatti, in the existing vacancy
175	M. HARIRAMAKRISHNAN	Judicial Magistrate, Tiruvarur, in the existing vacancy
176	P. JAISANKAR	Additional District Munsif, Poonamallee, in the existing vacancy
177	K. VIJAI RAJESH	Special Judicial Magistrate (Sandal wood cases), Tirupathur, in the existing vacancy
178	S. ANANTHAVALLI	Additional District Munsif, Dindigul, in the existing vacancy

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164	P. SHARMILA	Additional District Munsif, Tenkasi, in the existing vacancy
165	B. VAISHNAVI	District Munsif, Sular, Vice K.SELVAPANDI, already Promoted
166	P. MURUGESAN	Judicial Magistrate, Additional Mahila Court, Uthagamandalam, Vice SENTHIL KUMAR RAJAVEL, already Promoted
167	V. PARAMVEER	Judicial Magistrate II, Srivilliputhur, Vice G.ANANTHI, already transferred
168	S. SUSILA	Additional District Munsif, Valliyoor, in the existing vacancy
169	J. KARTHIKEYAN	Judicial Magistrate, Ambasamudram, in the existing vacancy
170	S.T. KANIMOZHI	Additional District Munsif cum Judicial Magistrate, Ambur, in the existing vacancy
171	C. KALAIVANI	District Munsif, Mannargudi, Vice S.SOMASUNDARAM, already transferred
172	A.K.N. CHANDRA PRABA	II Additional District Munsif, Virudhachalam, in the existing vacancy
173	D. RAVI	District Munsif, Polur, in the existing vacancy
174	S.P. PARVADHRAJ ARUMUGAM	Judicial Magistrate, Fast Track Court at Magisterial Level, Kovilpatti, in the existing vacancy
175	M. HARIRAMAKRISHNAN	Judicial Magistrate, Tiruvarur, in the existing vacancy
179	P. DEEPA	District Munsif, Nagapattinam, in the existing vacancy
180	B. JEEVAN KUMAR	Judicial Magistrate II, Attur, in the existing vacancy

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181	KARTHICK ASATH	Judicial Magistrate I, Tiruchirappalli, Vice P.GOWDHAMAN, already Promoted
182	S. ILAYA RAJA	Additional District Munsif, Ambasamudram, Vice C.SENTHIL KUMAR, already transferred
183	V. LOGANATHAN	Judicial Magistrate, Tiruttani, Vice K.SUDHA RANI, already Promoted
184	M. SIVARAJESH	Additional District Munsif, Srivilliputhur, in the existing vacancy
185	K. INBARANI	Additional District Munsif, Cheyyar, Vice D.MOHANKUMAR, already transferred
186	V.C. KUBERRASUNDAR	Judicial Magistrate II, Mannargudi, Vice R.V.RAJAKUMAR, already Promoted
187	A. PALKALAISELVAN	Judicial Magistrate, Fast Track Court at Magisterial Level, Thiruthuraiipoondi, in the existing vacancy
188	M.C. ARUN	Judicial Magistrate, Thirumangalam, Vice C.BHARATHI, already transferred
189	S. KABALEESWARAN	Judicial Magistrate II, Namakkal, Vice M.JAYANTHI, already transferred
190	K. KAMALA	Judicial Magistrate ,Fast Track Court at Magisterial Level, Tiruvallur, in the existing vacancy
191	M. SELVAM	Additional District Munsif, Madurai, Vice M.NAGAPPAN, already transferred
192	V. PARKAVI	Additional District Munsif, Karur, Vice N.MOHANRAJ, already transferred
193	P. RAMESH	District Munsif, Sathankulam, Vice K.BASKAR, already transferred

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194	R. RAJASEKARAN	Judicial Magistrate, Sankarapuram, Vice K.SHANMUGAM, already transferred
195	J. SANGEETHA	Judicial Magistrate, Additional Mahila Court, Chengalpattu, in the existing vacancy
196	J. PAVITHRA	Judicial Magistrate, Additional Mahila Court, Krishnagiri, Vice N.S.JAYAPRAKASH, already Promoted
197	G. AMIRDHAM	Judicial Magistrate, Fast Track at Magisterial Level, Mayiladuthurai, in the existing vacancy
198	S.V. SHANMUGANATHAN	Judicial Magistrate No.I, Ulundurpet, Vice R.REENA, already transferred
199	S. ANBUTHASAN	Judicial Magistrate, Alangulam, Vice M.ALIMA, already transferred
200	S. ALEXRAJ	Judicial Magistrate, Fast Track Court at Magisterial Level, Nagapattinam, in the existing vacancy
201	S. PACKIARAJ	II Additional District Munsif, Nagercoil, in the existing vacancy
202	T. ARUNKUMAR	I Additional District Munsif, Bhavani, Vice K.SEGANASBANU, already transferred
203	P. RANJITH KUMAR	Additional District Munsif, Kancheepuram, Vice K.THIRUMAL, already transferred
204	S.R. BABU	Additional District Munsif, Gudalur, in the existing vacancy
205	R. BAGYARAJ	Judicial Magistrate II, Udumalpet, in the existing vacancy
206	A. PRABHU SHANKAR	District Munsif cum Judicial Magistrate, Valangaiman, in the existing vacancy
207	M. SATHATHUNISHA	Judicial Magistrate, Mobile Court, Coimbatore, in the existing vacancy

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208	P. PRAVEEN JEEVA	Judicial Magistrate V, Vellore, Vice N.SURESH-II, already transferred
209	P. JEYAKALEESWARI	Judicial Magistrate, Mobile Court, Tirunelveli, in the existing vacancy
210	G. SENTHAMILSELVAN	Special Judicial Magistrate, Special Court for Exclusive Trial of Land Grabbing Cases, Cuddalore, in the existing vacancy
211	A. MUTHUSELVAM	Judicial Magistrate, Mobile Court, Madurai, in the existing vacancy
212	P. SELVAM	Judicial Magistrate, Mobile Court, Tiruchirappalli, in the existing vacancy
213	A. SEETHALAKSHMI	Judicial Magistrate, Mobile Court, Dindigul, in the existing vacancy
214	E. PRAGASAM	Judicial Magistrate, Mobile Court, Salem, in the existing vacancy
215	K. KAMALANATHAN	Judicial Magistrate, Mobile Court, Kancheepuram, in the existing vacancy

HIGH COURT, MADRAS, CHENNAI
DATED:17.06.2019.

Sd./-C.Kumarappan
REGISTRAR GENERAL





OFFICIAL MEMORANDUM

Sub: Courts and Judges – Newly appointed Civil Judges - Transfer and postings - Notification issued - Joining instructions – Issued – Reg.

Ref: 1. G.O. (4D).No.56 Home (Courts-I) Department, dated 28.12.2018.
2. G.O. (4D).No.5 Home (Courts-I) Department, dated 18.02.2019.
3. G.O. (4D).No.16, Home (Courts-I) Department, dated 20.05.2019.
4. High Court's Notification No.116 / 2019 dated : 17.06.2019.

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The 215 candidates, who have been provisionally selected for appointment to the post of Civil Judge by direct recruitment and appointed to act temporarily as Civil Judges in the Tamil Nadu State Judicial Service in the G.O's cited above and given postings in the High Court's Notification fourth cited, after administering oath/ affirmation on 17.06.2019 evening, are required to go to their respective places of postings, and are required to report to the Principal District Judge / District Judge concerned on 19.06.2019 F.N., and thereafter assume charge of their respective posts on 19.06.2019 F.N. They are required to get themselves relieved on the very same day i.e., 19.06.2019 A.N., and hand over charge of their respective posts to the nearest District Munsifs / Judicial Magistrates / District Munsif-cum-Judicial Magistrates / Judge, Court of Small Causes, Chennai / Metropolitan Magistrates, Chennai, as case may be. They are further required to report to the Director, Tamil Nadu State Judicial Academy, Chennai on 21.06.2019 at 8.00 A.M., to undergo training programme as per the schedule given by the Tamil Nadu State Judicial Academy, Chennai.

The Officers who relieve the Trainee Civil Judges on 19.06.2019 A.N., are required to hold full additional charge of the additional posts, till the Trainee Civil Judges take charge of their respective posts after completion of training or until further orders, as the case may be.

The Principal District Judges / District Judges concerned are required to make in-charge arrangements to the Courts which will fall vacant on account of the absence of the aforesaid newly recruited Civil Judges due to the training programme at Tamil Nadu State Judicial Academy, Chennai, and are further required to address the Registry for issuing necessary powers under the Code of Criminal Procedure, if the District Munsifs are placed in full additional charge of Judicial Magistrate Courts.

It is made clear that no kind of representation regarding the joining of duty will be entertained and failure to join duty within the specified time and at the specified place, would result in their name being removed from the approved list.

It is also made clear that the selection for appointment by direct recruitment to the post of Civil Judge is purely provisional, subject to final outcome of the Writ Petitions / SLP pending on the file of the High Court, Madras / Madurai Bench of Madras High Court / Supreme Court of India, relating to this recruitment.

The selected candidates have been ranked based on the marks obtained by them and vacancies earmarked for each communal category. The selection list is based on Rule of Reservation and Roster fitment for seniority of the selected candidates will be communicated later as stated in the G.O's cited above.

All the newly recruited Civil Judges who have registered their names in the employment exchange, as soon as they join duty, are required to surrender their employment exchange identity card and send the same either to the Employment Exchange concerned or to the Director of Employment and Training, Chennai, and ensure that their registration with the employment exchange is cancelled. They should also inform about their appointment in the Tamil Nadu State Judicial Service as Civil Judge to the Bar Council of Tamil Nadu and Union Territory of Puducherry / concerned Bar Council, without fail.

HIGH COURT, MADRAS, CHENNAI.

DATED: 17.06.2019

Sd./-C.Kumarappan
REGISTRAR GENERAL

